

DIVISION BENCH ITEM NO.123
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ
IA No.283/2024 IN CP No. (IB) 127/ALD/2017

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3rd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	JBB ENTERPRISES V/S YMS MOBITECH PVT LTD.
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Amitabh Agarwal, Adv. : *For the Applicant/Liquidator in IA
No.283/2024, Sh. Prabhjit Singh Soni
present in person*

ORDER

IA No.283/2024

- 1.** This application has been filed for seeking extension of completion in liquidation period on the ground that one of the application for seeking claim from the insurance company is pending adjudication which is next listed for hearing on 15th July, 2024.
- 2.** In view thereof, Ld. Counsel representing the liquidator states that the extension has been sought for a period of six months commencing from 26th May, 2024, considering the fact that the only application which is pending adjudication with respect to the Insurance Company from where certain amounts on maturity are due to be received, which can form as part of liquidation asset.
- 3.** Considering the above facts, we deem it appropriate to grant extension for a period of three months commencing from 26th May, 2024.

-Sd-

-Sd-

4. Accordingly, IA No.283/2024 stands disposed off.
5. Let the matter be adjourned for 15th July, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

3rd July, 2024
Bipul Kumar Tiwari
(Stenographer)